

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 256/GT/2020

Subject : Petition for revision of tariff of Talcher Thermal Power Station (460MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

Petition No. 399/GT/2020

Subject : Petition for determination of tariff of Talcher Thermal Power Station (460MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : GRIDCO Limited

Date of Hearing : **20.9.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Ashabari Thakur, Advocate, NTPC
Shri Deepak Thakur, Advocate, NTPC
Ms. Himanshi Andley, Advocate, GRIDCO

Record of Proceedings

At the outset, learned counsel for the Respondent, GRIDCO sought for an adjournment on account of non-availability of the arguing counsel due to personal difficulty. The learned counsel for the Petitioner had no objection in this regard.

2. Accordingly, the Commission after hearing the parties, adjourned the matter.

3. The Petition shall be listed for hearing on **5.12.2022**. No adjournment shall be granted for any reason.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

